

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

**Date : 14<sup>th</sup> September, 2018**  
**Time : 10.30 A.M.**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR PRONOUNCEMENT OF JUDGMENT</b>			
1.	Appeal No. 83/2014 (M.A No. 777/2014 & M.A No. 778/2014)	Hira Singh Markam  Vs. Union of India &Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant  Mr. Vikas Malhotra, Adv. for R – 1 Mr. Ravindra Shrivastava, Sr. Adv. with Mr. C.D. Singh, AAG for R – 2 Ms. Shipra Shukla, Adv. for R – 3 Mr. Shibashish Misra, Adv. for R-4 Mr. Krishnan Venugopal, Sr. Adv. with Ms. Ashmita Singh, Adv. for R-5 Mr. Yashraj Singh Deora, Adv. for R-6 Mr. A. K. Prasad, Adv.
2.	Original Application No. 3/2015	Bijay Krishna Sarkar & Ors.  Vs. Inland Waterways Authority of India & Ors.	Ms. Parul Gupta, Adv. for Applicant  Mr. Sanjay Upadhyay, Adv. for R-1 Mr. B. V. Niren, Adv. Mr. Jayant Bhushan, Sr. Adv. with Mr. Buddy. A. Ranganadhan, Adv. for R-2 Mr. Mukesh Kumar Verma, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Neeraj Malhotra, Adv. for R-5 Mr. Amit Anand Tiwari, Adv. for R-6 Mr. Pawan Upadhyay, Adv. for R-7 Mr. M.L. Lahoty, Adv. for R-8 Ms. Yavanica Kapoor, Adv. Mr. Rajesh Raina, Adv. for UPSIDC Mr. Prithu Garg, Adv. for THDC India Ltd. Ms. Deep Shikha Bharti, Adv. for UP
<b>FOR ADMISSION</b>			
3.	<b>M. A. No. 1310/2018 IN</b> Original Application No. 93/2017	R. L. Sharma & Ors.  Vs. New Okhla Industrial Development Authority & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant in M.A.
<b>FOR COMPLETION OF PLEADINGS</b>			
4.	Original Application No. 613/2016	Ram Niwas Goel  Vs. Commissioner, East Delhi Municipal Corporation	Mr. Sanjay Upadhyay, Adv.(Amicus Curiae)  Mr. Balendu Shekhar, Adv. for EDMC Mr. A. K. Prasad, Adv. for CGWA Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Sakshi Popli, Adv. for DJB

5.	<b>Appeal No. 50/2018</b> (M.A. No. 510/2018) <b>(Earlier Appeal No. 5/2018 (WZ))</b>  <b>WITH</b>	Nacimenta Sequeira Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Devidas Pangam, Adv. for Applicant Mr. Parikshit Sawant, Adv.  Ms. Ruchira Gupta, Adv. for R-1 Mr. Jai A. Dehadrai & Mr. S. S. Rebello, Adv. for R-2 Mr. Vithoba V. Pednekar, Adv. for R-3
6.	<b>Appeal No. 52/2018</b> (M.A. No. 511/2018 & M.A. No.512/2018) (Earlier Appeal No. 6/2018 (WZ))	Budhavant Banaulikar & Ors. Vs. Goa Coastal Zone Management Authority & Ors.	Mr. Devidas Pangam, Adv. for Applicant Mr. Parikshit Sawant, Adv.  Ms. Ruchira Gupta, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for R-2 & 3
7.	Original Application No. 147/2018 (M.A. No.420/2018)	Ram Avtar Yadav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Ms. Kritika Shukla, Adv. for NHAI Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for Haryana & HSPCB Mr. D. N. Goburdhan, Adv. for NCTPCB
8.	Original Application No. 149/2018 (M.A. No.421/2018)	Al Marzia Agro Foods Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant  Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-3
9.	<b>Original Application No. 185/2018</b> (M.A. No. 555/2018) (Earlier O.A. No. 154/2017 (EZ))  <b>WITH</b>	Takam Tayam Vs. Union of India & Ors.	Mr. Somnath Roy Chowdhury, Adv. for Applicant  Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Rituraj Biswas, Adv. for R-2 & 6 Mr. Anil Shrivastav, Adv. for SEIAA Mr. Surender Kumar, Adv. for R-4 Mr. Mainak Bose, Adv. for R-5
10.	Original Application No. 421/2018	Takam Tayam Vs. Union of India & Ors.	Mr. Somnath Roy Chowdhury, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Surendra Kumar, Adv. for ASPCB
11.	Original Application No. 193/2018	The Jawahar Nagar Co-operative Society Vs. The State of Uttar Pradesh & Ors.	Mr. Gautam Singh & Ms. Snehil Sonam, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of U.P. Mr. Gaurav Agarwal, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB Mr. Aditya Parolia, Adv. for R-5
12.	Original Application No. 320/2018	Rajat Rai Khatri Vs. Govt. of NCT of Delhi & Ors.	Mr. Abhimanyu Gupta, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1, 2, 4 to 13 Ms. Puja Kalra, Adv. for SDMC
13.	Original Application No. 327/2018 (M.A. No. 1282/2018)	Shailesh Singh Vs. Panchsheel Buildtech Pvt. Ltd. & Ors.	Ms. Preeti Singh, Adv. for Applicant  Mr. Arvind Chari, Adv. for R-1 Mr. B. V. Niren, Adv. for R-3 Dr. Sandeep Singh, Adv. for State of UP Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Raman Yadav, Adv. for GDA Mr. Pradeep Mishra, Adv. for UPPCB

14.	Original Application No. 344/2018  <b>WITH</b>	Sukhpal Singh Khaira, MLA, Punjab Assembly & Ors.  Vs. Union of India & Ors.	Mr. H. S. Phoolka, Sr. Adv. with Ms. Shilpa Dewan, Adv. for Applicant  Mr. Rajesh K. Singh, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB Mr. Kamal Jeet Singh, AAG for Punjab Mr. Pinaki Misra, Sr. Adv. with Mr. Anuj Malhotra, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Mr. A. K. Prasad, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. Sangram Singh Saron, Adv. for R-10 Mr. Rajinder Singh, Adv. for R-11
15.	Original Application No. 345/2018 (M.A. No. 934/2018)	Amber Sachdeva  Vs. Union of India & Ors.	Mr. Amber Sachdeva, Applicant in person  Mr. B. V. Niren, Adv. Mr. Rajesh K. Singh, Adv. for MoEF Mr. Naginder Benipal, Adv. for PPCB Mr. Kamal Jeet Singh, AAG for Punjab Mr. A. K. Prasad, Adv. for CGWA & MoWR Mr. Rajkumar, Adv. for CPCB Mr. Deepinder Patwalia, Sr. Adv. with Mr. Sangram S. Saron, Adv. for R-6
16.	Original Application No. 361/2018	Naramada Pradusan Nivaran Samiti & Anr.  Vs. Ministry of Environment, Forest and Climate Change & Ors.	Ms. Shilpa Chohan & Mr. Shawahiq Siddiqui, Advs. for Applicant  Mr. Satyalipsu Ray, Adv. for MoEF Mr. B. V. Niren, Adv. for R- 2 & 3 Mr. Tushar Mehta & Mr. Dhruv Pal, Advs. for R-4 & 7 Ms. Hemantika Wahi, Adv. for R-8
17.	Original Application No. 433/2018 (M.A. No. 1009/2018)	Sisar-Sikang Preservation Committee  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant  Mr. Dhruv Pal, Adv. for MoEF Mr. Anil Shrivastav, Adv. for R-5 & 6 Ms. Deep Shikha, Adv. for R-7 Mr. Narender Pal Singh, Adv. for R-8
<b>FOR HEARING</b>			
18.	Original Application No. 202/2016 (M.A. No. 381/2016) <b>(PH)</b> <b>WITH</b>	Balotra Textile Hand Procesers Association  Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant  Mr. Shiv Mangal Sharma, AAG for R-1 to 3 Mr. Vinay Kothari, Adv. for R-4 Mr. Digvijay Singh Mr. Abhimanyu Rathore, Adv.
19.	<b>Review Application No. 21/2017 IN</b> M.A. No. 547/2017 <b>IN</b> O. A. No. 202/2016 <b>WITH</b>	Balotra Textile Hand Procesers Association  Vs. Rajasthan State Pollution Control Board & Ors.	Mr. Sunil Joshi, Adv. for Applicant
20.	Original Application No. 34 (T <sub>HC</sub> )/2014 (CWP No. 2844/2011) (M.A. No. 282/2016 & M.A. No. 1230/2016)  <b>WITH</b>	Digvijay Singh  Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti, Mr. Manu Chaturvedi, Advs. & Digvijay Singh Mr. Rajesh Panwar, AAG for State Dr. P. S. Bhati, AAG for R-2 Mr. Sanjeet Purohit, Adv. for R- 4 Mr. Panchajanya Batra Singh, Adv. for R-5 Mr. Pinaki Mishra, Sr. Adv. with Mr. Vinay Kothari, Adv. for R – 8 Mr. Vikas Balia, Adv. for R – 9 Mr. Sunil Joshi, Adv. for R-11 Mr. Manish Shishodia, Adv. for CPCB Mr. Rajkumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for RSPCB Mr. B. V. Niren, Adv. for CGWA

21.	<b>Review Application No. 25/2017 IN</b> M.A. No. 1230/2016 IN O.A. No. 34/2014 (T <sub>HC</sub> )	Digvijay Singh  Vs. State of Rajasthan & Ors.	Mr. Vijay Kothari, A dv. for Applicant
22.	Original Application No. 284/2016 (M.A. No. 522/2016 & M.A. No. 117/2017)  <b>WITH</b>	Vikrant Kumar Tongad  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ravindra Kumar, Adv. for R-3 Dr. Vijendra Mahndiyan, Adv. for R-4 Mr. Pradeep Mishra & Mr. Daleep Dhyani, Adv. for R-5 Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Sumit Gahlawat, Adv. Ms. Puja Kalra, Adv. for SDMC & NDMC Mr. V. K. Shukla, Adv. for State of M.P.
23.	Original Application No. 680/2016 (M.A. No. 1442/2016)	Vikrant Kumar Tongad  Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant  Ms. Deep Shikha Bharati, Adv. for R-1 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Ravindra Kumar, Adv. for R-5
<b>CASES AT SR. NO. 24 TO 28 WILL BE TAKEN-UP ON 11.10.2018 FOR HEARING</b>			
24.	Original Application No. 518/2016 (M.A. No. 464/2017)	Ashwini Kumar  Vs. State of U.P. & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant  Dr. Abhishek Atrey, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Utkarsh Sharma, Adv. for State of UP Mr. Sharad Chauhan, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. S. A. Zaidi, Adv. for R-5 to 7, 9 & 10 Mr. Anil Kumar Sangal, Adv. for R-8 Mr. Sudeep Dey, Adv. Mr. Rajkumar, Adv. for CPCB Mr. A. K. Singhal, Adv.
25.	Original Application No. 418/2017	Delhi Bird Foundation  Vs. Union of India & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Meera Gopal, Adv. for Applicant  Ms. Sakshi Popli, Adv. for MoEF Mr. Anil Grover, AAG for R-2 to 4 Mr. Piyush Joshi, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-8 Mr. Ravindra Kumar, Adv. (LC) Mr. Divya Prakash Pande, Adv.
26.	Appeal No. 18/2018 (M.A. No. 141/2018)	IVL Dhunseri Petrochem Industries Private Limited  Vs. Central Pollution Control Board & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Nawneet Vibhaw, Adv. for Appellant  Mr. Shalok Chandra, Adv. for CPCB Mr. Dhruv Pal, Adv. for MoEF Ms. Asha Nayar Basu, Adv. for WBPCB
27.	Original Application No. 75/2018	Sushil Baheti & Anr.  Vs. NCT of Delhi & Ors.	Mr. Rahul Khurana & Mr. Surinder Singh, Adv. for Applicant  Mr. Tarunvir Singh Khehar, Adv. for R-1,4-8 Ms. Puja Kalra, Adv. for R-2 & 3 Ms. Sakshi Popli, Adv. for DPCC Mr. B. V. Niren, Adv. for R-5
28.	Appeal No. 88/2018 (M.A. No. 984/2018)	Haryana State Pollution Control Board & Anr.  Vs. M/s Ansal Housing Construction Ltd.	Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana  Ms. Guneet Khehar, Adv.

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**